

Yeotmal	Dadgaon	Banosa
Lasina	Karanjatown	Leghaon
Ling	Karanja	Kokalda
Ladkkhed	Pohe	Kapustalni
Tapona	Bhadslvni	Anjangaon
Darwaha Moti Bagh	Vilegaon	Pathrot
Bandegaon	Kinkhed	Khustabuzurg
Warudkhad	Murtazapur Town	Chamak
Sangwi	Lakhpuri	Nawbagh
Somthan	Bhujvad	Achalpur.

(b) It is not possible to indicate the time by which these stations will be electrified as the ownership of this line vests with the Central Provinces Railway Company Limited who have expressed their inability to provide the funds for such improvements.

#### Re-Rolling Mills in Bihar

9371. SHRI I. AHMAD : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the number of re-rolling mills with their capacity which have been licensed in Bihar ;

(b) whether all of them are working satisfactorily ; and

(c) the number of re-rolling mills licensed by the State Government and the Iron and Steel Controller, separately ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (c). The information is being collected and will be placed on the Table of the House.

#### Clash in goods shed of Jaipur Railway Station

9372. SHRI N. R. DEOGHARE :  
SHRI V. NARASIMHA RAO :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there was a clash in the goods shed of the Jaipur Railway station on the 24th April, 1969 between the personnel of the Railway

Protection Force and Special Police Establishment ;

(b) if so, the reasons for the clash ; and

(c) what steps Government are taking against the persons responsible for the clash ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes.

(b) The clash occurred in consequence of the arrest of a Sub-Inspector, Railway Protection Force of Jaipur by the officers of the Special Police Establishment on an alleged charge of receiving an illegal gratification.

(c) A case has been registered against the Sub-Inspector, Railway Protection Force, under section 161 IPC read with Section 5(1) (A), 5(1) (d) read with section 5(2) of Prevention of Corruption Act, 1957. Another case has also been registered by the Government Railway Police Jaipur on Crime No. 24 dated 24.4.69 against the Sub-Inspector, Railway Protection Force and other Railway Protection Force staff under sections 147, 148, 149, 224, 225, 307, 395, 332 and 353 IPC. Investigation into these cases is in progress.

The Sub-Inspector and 13 other members of the Railway Protection Force have been arrested and placed under suspension.

#### Retrenchment in Bharat Heavy Electricals Ltd., Hardwar

9373. SHRI N. R. DEOGHARE :  
SHRI D. N. PATODIA :  
SHRI DHIRESWAR KALITA :  
SARI JHARKHANDE RAI :